

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

C.P No. 159/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

NAME OF THE PARTIES: Asahi India Glass Ltd.  
V/s.  
Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	<u>Order</u>		
	<b><u>CP 159/I&amp;BP/NCLT/MB//MAH/2017</u></b>		

At request of the Respondent Counsel, list this matter to 8.6.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)